

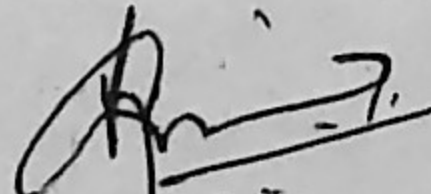
MA 2954/97
OA 1882/93


23.3.99

Hon Mr Justice Neelam Sanjiva Reddy VC
Hon Mr G. Ramakrishnan AM

None for the applicant. Sri A Stheekar
for the respondents.

Applicant has filed MA 2954/97 for
permission to withdraw the OA with liberty
to file fresh petition, if advised. ^{Based on this} ~~verment~~
made in the ~~petition~~ ^{MA} and submission ~~made~~
of the learned counsel for the respondents,
the petitioner is permitted to withdraw the OA.
Accordingly the OA is dismissed as withdrawn.
Petitioner is at liberty to file fresh application
as per law.


AM


VC

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